

Nature of Case- B.A

Filing No.- 8440/2020

Ashish Kumar Gupta Vs The State of Jharkhand

Advocate- A. K.Sahani

DEFECTS:-

- 9 (i) Village and P.O. name of the petitioner at page no. 1 may be verified from vak.
- (ii) MCA no. May be given at para 2.